

High Court of Karnataka,
Bengaluru,
Dated: 11th October 2018

NOTIFICATION NO. HCBB – 258 / 2018

The Division Bench consisting of Hon'ble The Chief Justice and Hon'ble Mr.Justice Krishna S.Dixit will sit in Court Hall No. 1 at 4.40 PM on Friday the 12th October 2018 and take up the matters as shown in the cause list issued separately.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)

HIGH COURT OF KARNATAKA, BENGALURU
NOTIFICATION NO: HCBB – 257 / 2018
DATED 11TH OCTOBER 2018

DASARA VACATION FROM 15.10.2018 TO 17.10.2018

High Court of Karnataka will remain closed for Dasara Vacation from Monday the 15th October 2018 to Wednesday the 17th October 2018 (Both days inclusive).

There will be no sittings during Dasara Vacation at Dharwad and Kalaburagi Benches. Urgent matters of the nature specified below pertaining to Dharwad and Kalaburagi Benches may be filed / moved before the Principal Bench at Bengaluru.

In exercise of power vested under Section 12 of the Karnataka High Court Act, 1961, Hon'ble The Chief Justice has nominated the following Hon'ble Judges of the High Court of Karnataka as Vacation Judges to sit in Principal Bench at Bengaluru on Tuesday the 16th October 2018 in Court Halls mentioned against them on the "SITTING DAY" noted below at 10.30 AM during the Vacation to hear urgent matters.

PRINCIPAL BENCH AT BENGALURU

15.10.2018 to 17.10.2018 Sitting Day 16.10.2018			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mrs.Justice S.Sujatha	9	Hon'ble Mrs.Justice S.Sujatha	9
AND			
Hon'ble Mr.Justice S.Sunil Dutt Yadav		Hon'ble Mr.Justice N.K.Sudhindrarao	10
(All Division Bench matters)		Hon'ble Mr.Justice S.Sunil Dutt Yadav	11

On the day of sitting, after completion of the work of the Division Bench, Hon'ble Judges sitting in Division Bench will sit single and take up Single Bench matters.

No appeals, Petitions or Applications and any other paper of Civil nature will be received during the Vacation, except in cases where it is sought to obtain urgent interim orders like stay orders, interim directions and temporary injunctions etc.

Criminal Appeals, Criminal Revision Petitions, Criminal Petitions where it is sought to obtain urgent orders, stay orders and interim directions etc. in Criminal matters will be received during the Dasara Vacation.

Matters of the nature referred to above filed during vacation and inclusive of the day previous to the sitting day will be posted before the respective Benches. But those cases filed on the sitting day will not be posted on that day, except by the Special Orders/permission of the Vacation Bench.

Memos for posting will not be entertained by the Registrar (Judicial) or the Deputy Registrar during Dasara Vacation. Motions to take up the case/s shall be made before the respective Benches.

Vakalathnama, Process Fee and Process memos in all pending matters will be received in the office and compliance of office objections is also permitted during Dasara Vacation.

The above referred Petitions/Appeals/Papers will be received in the office from 10.30 AM to 12.30 PM on working days, except on Vacation Court Sitting day. On Vacation Court Sitting day, papers will be received from 10.30 AM to 3.00 PM.

By Order of Hon'ble The Chief Justice,

Sd/-

**(V.Srishananda)
Registrar (Judicial)**

Date: 11.10.2018

High Court of Karnataka,
Bengaluru,
Dated: 11th October 2018

NOTIFICATION NO. HCBB - 256 / 2018

1. The Division Bench consisting of Hon'ble The Chief Justice and Hon'ble Mr.Justice B.M.Shyam Prasad will sit in Court Hall No. 1 at 2.30 PM on Friday the 12th October 2018 and take up matters as shown in the cause list issued separately.
2. The Division Bench consisting of Hon'ble Mr.Justice H.G.Ramesh and Hon'ble Mr.Justice P.S.Dinesh Kumar will sit in Court Hall No. 2 at 4.30 PM on Friday the 12th October 2018 and take up matters as shown in the cause list issued separately.
3. Hon'ble Mr.Justice Raghvendra S. Chauhan will not be sitting on the Bench during post lunch session on Friday the 12th October 2018.
4. The Division Bench sitting of Hon'ble Mr.Justice Raghvendra S. Chauhan and Hon'ble Mr.Justice B.M.Shyam Prasad during post lunch session on Friday the 12th October 2018 is cancelled.
5. The Division Bench of Hon'ble Mr.Justice A.S.Bopanna and Hon'ble Mr.Justice Sreenivas Harish Kumar will also take up urgent matters, if any, of Court Hall No. 3 (Hon'ble Mr.Justice Raghvendra S. Chauhan and Hon'ble Mr.Justice B.M.Shyam Prasad) during post lunch session on Friday the 12th October 2018.
6. The Division Bench consisting of Hon'ble Mr.Justice A.S.Bopanna and Hon'ble Mr.Justice L.Narayana Swamy will sit in Court Hall No. 5 on Friday the 12th October 2018 and take up matters as shown in the cause list issued separately, after completion of Video Conference referred to at Sl.No.8 below at 2.30 PM.
7. After completion of the work of the Division Bench referred to at Sl.No. 6 above, Hon'ble Mr.Justice A.S.Bopanna will sit single in Court Hall No. 5 on Friday the 12th October 2018 and take up matters as shown in the cause list issued separately.

8. The Division Bench consisting of Hon'ble Mr.Justice L.Narayana Swamy and Hon'ble Mr.Justice K.N.Phaneendra will sit in Judges' Reading Room at Principal Bench, Bengaluru at 2.30 PM on Friday the 12th October 2018 and Pronounce the Judgment in Crl.A 3571/2012 pertaining to Kalaburagi Bench, through Video Conference.
9. The Division Bench consisting of Hon'ble Mr.Justice L.Narayana Swamy and Hon'ble Mr.Justice G.Narendar will sit in Judges' Reading Room at Principal Bench, Bengaluru at 2.25 PM on Friday the 12th October 2018 and Pronounce the Order in WP Nos.20630-20645/2017 (S-KAT) and WPHC 200001/2018 pertaining to Kalaburagi Bench, through Video Conference.
10. The Division Bench consisting of Hon'ble Mrs.Justice B.V.Nagarathna and Hon'ble Mr.Justice B.A.Patil will sit in Court Hall No. 8 at 2.30 PM on Friday the 12th October 2018 and take up matters as shown in the cause list issued separately.
11. After completion of the work of the Division Bench referred to at Sl.No.10 above, the Division Bench consisting of Hon'ble Mrs.Justice B.V.Nagarathna and Hon'ble Mr.Justice R.Devdas will sit in Court Hall No. 8 on Friday the 12th October 2018 and take up matters as shown in the cause list issued separately.
12. Hon'ble Mr.Justice S.N.Satyanarayana will not be sitting on the Bench on Friday the 12th October 2018.
13. Hon'ble Mr.Justice G.Narendar will also take up urgent and date given matters of Court Hall No. 9 (Hon'ble Mr.Justice S.N.Satyanarayana) on Friday the 12th October 2018.
14. Hon'ble Mr.Justice G.Narendar will sit in Judges' Reading Room at Principal Bench, Bengaluru at 4.30 PM on Friday the 12th October 2018 and take up WP No.203434/2015 (GM-CPC) pertaining to Kalaburagi Bench, through Video Conference.
15. Hon'ble Mr.Justice Sreenivas Harish Kumar will sit single in Court Hall No. 18 at 2.30 PM on Friday the 12th October 2018 and take up matters as shown in the cause list issued separately.

16. After completion of the work of the Division Bench referred to at Sl.No.1 above, Hon'ble Mr.Justice B.M.Shyam Prasad will sit single in Court Hall No.26 on Friday the 12th October 2018 and take up matters as shown in the cause list issued separately.

After completion of the work of the Benches referred to at Sl.Nos. 1, 6, 7, 8, 9, 10, 11 and 15 above, Their Lordships will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)